

CCA 23/03

MA. 893/01

dt. 31.05.02

Hon'ble Maj. Gen. K.K. Srivastava, AM.
Hon'ble Mr. A.K. Bhattacharya, J.M.

This CCA was filed on 06.02.02 for punishing the respondents for not complying with the order of this Tribunal dt. 27.07.01. Sri G.R. Gupta, counsel for the respondents submitted that the order of this Tribunal dt. 27.07.01 has been complied with. He has also filed the order of respondents dt. 16.05.02 alongwith MA.

We have perused the order dated 16.05.02 filed by the learned counsel for the respondents and we ^{are} ~~have~~ satisfied that the order has been complied with. No case of contempt is made out. Notices issued to the respondents are discharged.

No costs.

Agg
J.M.

AM

Deo